

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/4365/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Dibrugarh, Assam.

Dated Guwahati the 24<sup>th</sup> November, 2020.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No.DJD/4149/2020 Dated the 19<sup>th</sup> November, 2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 19.11.2020, has been granted and the leave has been credited in the account.

Yours faithfully,

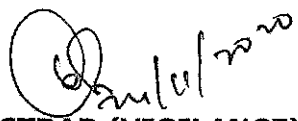
sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/4366/A, dated 24/11/2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**  
Rds